NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Consolidated Construction Consortium Ltd

MAIN PETITION NUMBER : IBA/483/2020

(IA/MA) APPLICATION NUMBERS

IA/1484(CHE)/2022

ORDER

The Applicant is led by the Ld. Senior Counsel Mr. P.S.Raman and State Bank of India is represented by the Ld. Counsel Mr. M.L.Ganesh through video conferencing mode.

IA/1484(CHE)/2022 has been filed with the following reliefs:-

> *"a. Treat this Petition as urgent.*
> *b. direct the Respondents to take decision on the proposal submitted by the Applicants under Section 12A submitted by the Applicants on 31.10.2022 in continuation of their proposal dated 09.05.2022 and revised proposal dated 11.08.2022; and*
> *c. pass such further and other orders as this Hon'ble Court may deem fit and proper in the facts and circumstances of the case and thus render justice."*

An affidavit has been filed by State Bank of India vide SR.No.739 dated 15.02.2023.

Considering the prayers in the Application and the averments made in the affidavit of main lender State Bank of India, this application is disposed.

We direct the CoC and the RP to take actions as are available under the Code and attendant Regulations.

Accordingly, IA/1484(CHE)/2022 stands **disposed off.**

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

MS